

[Shri F. H. Mohsin]

sions) published in Notification No. F. 16(3)/76-Judl. in Delhi Gazette dated the 24th April, 1976, under sub-section (4) of section 39 of the Delhi Sikh Gurdwaras Act, 1971. [Placed in Library. See No. LT-10838/76.]

DEMANDS FOR GRANTS FOR EXPENDITURE
OF CENTRAL GOVERNMENT ON INDIAN
POSTS AND TELEGRAPHS DEPARTMENT
FOR 1976-77

THE DEPUTY MINISTER IN THE
MINISTRY OF COMMUNICATIONS
(SHRI JAGANNATH PAHADIA): I beg to lay on the Table a copy of the Demands for Grants for expenditure of the Central Government on the Indian Posts and Telegraphs Department for 1976-77 (Hindi and English versions). [Placed in Library. See No. LT-10838/76.]

NAVY (PENSION) FIRST AMENDMENT
REGULATIONS

THE DEPUTY MINISTER IN THE
MINISTRY OF DEFENCE (SHRI J.
B. PATNAIK): I beg to lay on the Table a copy of the Navy (Pension) First Amendment Regulations, 1976 (Hindi and English versions) published in Notification No. S.R.O. 98 in Gazette of India dated the 1st May, 1976, under section 185 of the Navy Act, 1957. [Placed in Library. See No. LT-10840/76.]

REVIEW AND ANNUAL REPORT OF
NEVELI LIGNITE CORPORATION LTD, FOR
1974-75.

ऊर्जा मंत्रालय में ऊपमंत्रि (प्रो० सिद्धे-
वर प्रसाद) : मैं कम्पनी अधिनियम, 1956
की धारा 619क की उपधारा (1) के अन्तर्गत
निम्नलिखित पत्रों (हिन्दी तथा अंग्रेजी संस्करण)
की एक-एक प्रति सभा पटल पर रखता हूँ :

(1) नैवेली लिग्नाइट कार्पोरेशन
लिमिटेड के वर्ष 1974-75 के कार्यकरण
की सरकार द्वारा समीक्षा ।

(2) नैवेली लिग्नाइट कार्पोरेशन
लिमिटेड की वर्ष 1974-75 की वार्षिक

प्रतिवेदन सेवापरीक्षित लेखे तथा उन पर
नियंत्रक-महालेखापरीक्षक की टिप्पणियाँ ।

[Placed in Library. See No.
LT-10841/76.]

NOTIFICATION UNDER GENERAL INSUR-
ANCE BUSINESS (NOTIFICATION) ACT.

THE DEPUTY MINISTER IN THE
MINISTRY OF FINANCE (SHRI-
MATI SUSHILA ROHATGI): I beg
to lay on the Table a copy of the
General Insurance (Rationalisation
of Pay Scales and Other Conditions
of Service of Development Staff)
Scheme, 1976 (Hindi and English ver-
sions) published in Notification No.
S.O. 327(E) in Gazette of India dated
the 29th April, 1976, under section 17
of the General Insurance Business
(Nationalisation) Act, 1972. [Placed
in Library. See No. LT-10842/76]

12.03 hrs.

COMMITTEE ON PAPERS LAID ON
THE TABLE

(i) MINUTES

SHRI SEZHIYAN (Kumbakonam):
I beg to lay on the Table Minutes of
the sittings of the Committee on
Papers laid on the Table held on 16th
October and 14th November, 1975 and
15th April, 1976.

(i) SECOND REPORT

SHRI SEZHIYAN: I beg to pre-
sent the Second Report of the Com-
mittee on Papers laid on the Table.

COMMITTEE ON PRIVATE MEM-
BERS' BILLS AND RESOLUTIONS

SIXTY-FOURTH REPORT

SHRI G. G. SWELL (Autonomous
Districts): I beg to present the